O.I.H.

GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 5414 ANSWERED ON 05/04/2022

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PMGSY IN MAHARASHTRA

5414. SHRI KRUPAL BALAJI TUMANE:

SHRI OMPRAKASH BHUPALSINH alias PAWAN RAJENIMBALKAR: SHRI VINAYAK RAUT:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the roads constructed in the country and their length especially the Ramtek district of Maharashtra since the launch of Pradhan Mantri Gram Sadak Yojana (PMGSY), year/State/district-wise so far including Maharashtra;
- (b) the criteria for selection and construction of roads under PMGSY;
- (c) the details of roads sanctioned for the districts of Ramtek Nagpur, Ratnagiri-Sindhudurg and Osmanabad Parliamentary Constituency of Maharashtra during the last five years;
- (d) whether of the Gram Panchayats of Ramtek, Nagpur district and Osmanabad Parliamentary Constituency have been connected with roads under PMGSY during the said period, State-wise; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) A total of 7,00,452 Km road length has been constructed under various interventions of Pradhan Mantri Gram Sadak Yojana (PMGSY) as on 30th March, 2022. The details of road length constructed state-wise, district-wise and year-wise under various interventions of PMGSY may be accessed at the programme website **omms.nic.in=>progress monitoring=>Financial Year wise Achievement.**

As informed by the state government, under PMGSY-I & II, a total of 15 bridges and 164 roads of 744.55 km length were sanctioned in the Ramtek constituency and all works have been completed. Under PMGSY-III, 24 roads of 169.15 km length have been sanctioned in Ramtek parliamentary constituency.

(b) PMGSY-I was launched as a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations of designated population size (500+ in plain areas and 250+ in North-Eastern States, Himalayan States and Himalayan Union Territories as per 2001 census) in the core network for uplifting the socio-economic condition of the rural population. Relaxation has been provided to the Desert Areas (as identified in the Desert Development Programme), the Tribal (Schedule V) areas and Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs (MHA) and Planning Commission) and unconnected habitations in these areas with a population of 250 persons and above in the Core Network as per Census 2001 are eligible for connectivity under the scheme. In the critical Left Wing Extremism affected blocks (as identified by Ministry of Home Affairs), additional relaxation has been given to connect

habitations with population 100 persons and above as per 2001 census. The Scheme had also an element of upgradation (to prescribed standards) of existing rural roads in districts where all the eligible habitations of the designated population size have been connected with all-weather road connectivity.

Under PMGSY-II, launched in 2013, which envisages upgradation of the existing rural road network, the selection of roads in a particular district/ block has been done by the States/ UTs based on the utility value of the eligible roads computed on the basis of their economic potential and their role in facilitating the growth of rural market centres and rural hubs.

Under Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA), which was launched in 2016 with the twin objectives of enabling smooth and seamless anti-LWE operations by the security forces and also ensuring socio-economic development of the area, the selection of the projects is done by the Ministry of Home Affairs in consultation with the states and security forces.

Under PMGSY-III, launched in 2019, which envisages consolidation of existing Through Routes and Major Rural Links, the selection of roads in a particular district/block is done by the States/UTs based on the utility value of the eligible roads computed on the basis of the population served by the road and market, educational, medical and transport infrastructure facilities connected by the concerned road.

(c) As per the information provided by the state government the details of roads sanctioned for the districts of Ramtek Nagpur, Ratnagiri-Sindhudurg and Osmanabad Parliamentary constituencies of Maharashtra during the last five years are given below:

Constituency	Sanctioned				
Constituency	Roads (in Nos)	Road Length (in km)			
Ramtek-Nagpur	24	169.15			
Ratnagiri-Sindhudurg	Nil	Nil			
Osmanabad	22	147.52			

(d)&(e) The eligibility under PMGSY is determined on the basis of habitations to be connected. As per programme guidelines, the unit of this programme is a habitation and not a revenue village or a panchayat. The state-wise details of habitations sanctioned, connected and balance under population category 250+ and 100-249 under PMGSY are given at **Annexure-I**. The details of habitations sanctioned, connected and balance under population category 250+ and 100-249 under PMGSY in the State of Maharashtra are given at **Annexure-II**. The timeline for completion of habitations connectivity is September 2022.

As informed by the state government, the details of habitations sanctioned and connected to Ramtek-Nagpur and Osmanabad Parliamentary Constituencies under new connectivity in PMGSY are as under:-

Constituency	Sanctioned	Connected
Ramtek-Nagpur	4	4
Osmanabad	12	12

Annexure referred to in reply to point (d &e) of Lok Sabha untarred Question No. 5414 for reply on 05th April, 2022.

<u>Details of habitations sanctioned, connected and balance in the States/UTs as on 30th</u> <u>March, 2022</u>

Sl. No.	Name of States/UTs	Total Sanctioned Habitations			Total Connected Habitations			Balance Habitations to be Connected			
		Eligible 250+	Eligible 100- 249	Total	Eligible 250+	Eligible 100- 249	Total	Eligible 250+	Eligible 100- 249	Total	
	Andaman & Nicobar	7	0	7	6	0	6	1	0	1	
2.	Andhra Pradesh	1,234	202	1,436	1,221	175	1,396	13	27	40	
4	Arunachal Pradesh	641	0	641	550	0	550	91	0	91	
4.	Assam	13,747	0	13,747	13,700	0	13,700	47	0	47	
5.	Bihar	30,021	1,429	31,450	29,593	1,378	30,971	428	51	479	
6.	Chhattisgarh	9,736	1,188	10,924	9,525	952	10,477	211	236	447	
7.	Gujarat	3,048	0	3,048	3,048	0	3,048	0	0	0	
8.	Haryana	1	0	1	1	0	1	0	0	0	
9.	Himachal Pradesh	2,564	0	2,564	2,461	0	2,461	103	0	103	
1111	Jammu & Kashmir	2,144	0	2,144	2,036	0	2,036	108	0	108	
11.	Jharkhand	9,541	1,401	10,942	9,541	1,414	10,955	0	0	0	
12.	Karnataka	296	0	296	296	0	296	0	0	0	
13.	Kerala	404	0	404	402	0	402	2	0	2	
	Madhya Pradesh	17,529	12	17,541	17,505	5	17,510	24	7	31	
15.	Maharashtra	1,347	74	1,421	1,339	70	1,409	8	4	12	
16.	Manipur	652	0	652	606	0	606	46	0	46	
17.	Meghalaya	602	0	602	429	0	429	173	0	173	
18.	Mizoram	232	0	232	231	0	231	1	0	1	
19.	Nagaland	109	0	109	96	0	96	13	0	13	
20.	Odisha	15,328	1,695	17,023	15,265	1,624	16,889	63	71	134	
21.	Punjab	389	0	389	389	0	389	0	0	0	
22.	Rajasthan	15,976	0	15,976	15,976	0	15,976	0	0	0	
23.	Sikkim	350	0	350	343	0	343	7	0	7	
24.	Tamilnadu	1,985	0	1,985	1,985	0	1,985	0	0	0	
25.	Tripura	2,006	0	2,006	1,956	0	1,956	50	0	50	
26.	Uttar Pradesh	11,749	0	11,749	11,748	0	11,748	1	0	1	
27.	Uttarakhand	1,867	0	1,867	1,790	0	1,790	77	0	77	
28.	West Bengal	13,156	150	13,306	13,094	146	13,240	62	4	66	
29.	Telangana	595	109	704	595	107	702	0	2	2	
30.	Ladakh	65	0	65	64	0	64	1	0	1	
Tota	ıl	157,321	6,260	163,581	155,791	5,871	161,662	1530	402	1932	

Annexure referred to in reply to point (d &e) of Lok Sabha untarred Question No. 5414 for reply on 05th April, 2022. Details of habitations sanctioned, connected and balance in the state of Maharashtra as on 30th March, 2022

Sl.	Name of Districts	Total Sanctioned Habitations			Total Connected Habitations			Balance Habitations to be Connected			
No.		Eligible 25	0+ Eligible 100-249	Total	Eligible 250+	Eligible 100-249		Eligible 250+	Eligible 100-249	Total	
1	Ahmednagar	112	0	112	110	0	110	2	0	2	
2	Akola	22	0	22	22	0	22	0	0	0	
3	Amrawati	2	0	2	2	0	2	0	0	0	
4	Aurangabad	20	0	20	20	0	20	0	0	0	
5	Beed	16	0	16	16	0	16	0	0	0	
6	Bhandara	0	0	0	0	0	0	0	0	0	
7	Buldhana	36	0	36	36	0	36	0	0	0	
8	Chandrapur	5	0	5	5	0	5	0	0	0	
9	Dhule	80	0	80	80	0	80	0	0	0	
10	Gadchiroli	50	73	123	50	69	119	0	4	4	
11	Gondia	26	1	27	26	1	27	0	0	0	
12	Hingoli	28	0	28	28	0	28	0	0	0	
13	Jalgaon	0	0	0	0	0	0	0	0	0	
14	Jalna	12	0	12	12	0	12	0	0	0	
15	Kolhapur	27	0	27	27	0	27	0	0	0	
16	Latur	3	0	3	3	0	3	0	0	0	
17	Nagpur	4	0	4	4	0	4	0	0	0	
18	Nanded	14	0	14	14	0	14	0	0	0	
19	Nandurbar	161	0	161	156	0	156	5	0	5	
20	Nashik	136	0	136	136	0	136	0	0	0	
21	Osmanabad	10	0	10	10	0	10	0	0	0	
22	Parbhani	7	0	7	7	0	7	0	0	0	
23	Pune	71	0	71	71	0	71	0	0	0	
24	Raigad	41	0	41	40	0	40	1	0	1	
25	Ratnagiri	50	0	50	50	0	50	0	0	0	
26	Sangali	58	0	58	58	0	58	0	0	0	
27	Satara	66	0	66	66	0	66	0	0	0	
28	Sindhudurg	29	0	29	29	0	29	0	0	0	
29	Solapur	6	0	6	6	0	6	0	0	0	
30	Thane	30	0	30	30	0	30	0	0	0	
31	Wardha	16	0	16	16	0	16	0	0	0	
32	Washim	3	0	3	3	0	3	0	0	0	
33	Yavatmal	19	0	19	19	0	19	0	0	0	
34	Palghar	187	0	187	187	0	187	0	0	0	
	Total	1,347	74	1,421	1,339	70	1,409	8	4	12	
